

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 124/A

Dated 03rd July, 2018

The vacancy position in the cadre of Civil Judge (Junior Division) of Jharkhand Judicial Service, including the vacancies to be accrued consequent upon future promotion of 48 Civil Judge (Junior Division) to the post of Civil Judge (Sr. Division), is notified in the following manner :-

Sl. No.	Description	Vacancy
1	Existing vacancies	10
2	Future vacancies to accrue consequent upon promotion of 48 Civil Judge (Junior Division) on higher post	35* [out of 48 future vacancies, 13 are to be adjusted against the 75 notified vacancy for the year 2016]
Total		45

[*Note: Excluding 75 vacancies already notified vide this Court's Notification No. 138/A dated 03rd May, 2016]

By order,
Sd/- Ambuj Nath
Registrar General

Memo No. 2770 /Apptt.

Dated, Ranchi, the 03rd July, 2018

Copy forwarded to C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to put aforesaid vacancies in the official website of the High Court of Jharkhand, Ranchi and the Principal Secretary, Department of Personnel & Administrative Reforms and Rajbhasha/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi for information.


Registrar General